

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s. Vikram Kakade Constructions Private Limited**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Vikram Kakade Constructions Private Limited
2.	Date of incorporation of corporate debtor	19/07/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200PN2007PTC130462
5.	Address of the registered office and principal office (if any) of corporate debtor	Kakade Capital, 1205, Shirole Road, Near P. Jog Class Opp. Sambhaji Park, JM Road, Shivajinagar, Pune - 411005, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	10 th November, 2022
7.	Estimated date of closure of insolvency resolution process	09 th May, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Srinivas Vaidyanath Subramaniam Reg No.: IBBI/IPA-002/IP-N00991/2020-2021/13162
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Email ID: srinivas@vriyer.com Address: Villa 14, Chaithanya Ananya, Whitefield Kadugodi Road, Belthur, Whitefield, Near Raheja Sai Gardens, Bangalore - 560067, Karnataka
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email ID: ip.vikramkakade@sankalp-ipe.com Address: 401, 4 th Floor, The Central Building, Shell Colony Road, Chembur, Mumbai, Maharashtra - 400071
11.	Last date for submission of claims	24 th November, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable on the basis of information available.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable on the basis of information available
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://www.ibbi.gov.in/home/downloads b) Not Applicable

**Srinivas Vaidyanath Subramaniam
Insolvency Professional**

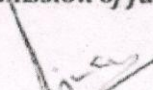
Reg. No. IBBI/IPA-002/IP-N00991/2020-2021/13162

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of VIKRAM KAKADE CONSTRUCTIONS PRIVATE LIMITED on 10th November, 2022 vide order no. CP (IB) 335(MB)/2022.

The creditors of VIKRAM KAKADE CONSTRUCTIONS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24th November, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Srinivas Vaidyanath Subramaniam
Insolvency Professional

Reg. No. IBBI/IPA-002/IP-N00991/2020-2021/13162

IP Srinivas Subramaniam

Interim Resolution Professional of Vikram Kakade Constructions Private Limited

IP Registration No: IBBI/IPA-002/IP-N00991/2020-2021/13162

Date: 15th November, 2022

Place: Bangalore